



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.61/93/2020

Tuesday, this the 4<sup>th</sup> day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)  
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Irshad Begum, age 44 years,  
s/o Khadim Hussain,  
R/o Chella/Dangri Tehsil Mandi,  
District Poonch, Post Office Mandi  
Poonch, Group 'B' Non-Gaz. Teacher - Applicant

(Advocate: Mr. M.I. Sher Khan)

Versus

1. Union Territory of Jammu & Kashmir through  
Commissioner/ Secretary to  
Government, Education Department,  
Civil Secretariat, Jammu/Srinagar
2. Director School Education,  
Jammu
3. Chief Education Officer, Poonch
4. Zonal Education Sathra,  
Tehsil Mandi, District Poonch - Respondents

(Advocate: Mr.Rajesh Thapa, AAG)

**O R D E R**

**Dr. Bhagwan Sahai, Member (A):**

Learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted. With this, OA is dismissed as withdrawn. No costs.

**( Rakesh Sagar Jain )**  
**Member (J)**

**( Dr. Bhagwan Sahai )**  
**Member (A)**

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